

[Translation]

**LPG Agencies**

3970. SHRI PUNNU LAL MOHLE : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have been distributing LPG and Petrol Pumps of Hindustan Petroleum, Bharat Petroleum and Indian Oil Corporation to the persons belonging to ST/SC, Physically Handicapped Educated Unemployed persons, Women and Freedom Fighter and other by fixing reservation quota in the country and in Madhya Pradesh;

(b) if so, the details thereof, category-wise and percentage-wise;

(c) whether the Union Government have provided LPG agencies to Madhya Pradesh according to the above laid down policy during the last two years;

(d) if so, the category wise details thereof; and

(e) the other facilities provided to make it operational?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) and (b). The existing policy provides for reservation for different sections of the society in the allotment of dealerships/distributorship through normal selection procedure as under :

Scheduled Castes/Scheduled Tribes (SC/ST)	- 25%
Physically Handicapped (PH)	- 7½%
Defence (DC)	- 7½%
Freedom Fighter (FF)	- 3%
Outstanding Sportspersons (OSP)	- 2%
Open (O)	- 55%

(c) and (d). In the 1994-95 LPG Marketing Plan, 104 LPG distributorships have been included for Madhya Pradesh. Categorywise details are as under :

SC/ST	- 27	Scheduled Castes/ Scheduled Tribes
PH	- 8	Physically Handicapped
DC	- 7	Defence Category
FF	- 3	Freedom Fighter
OSP	- 2	Outstanding Sports persons
O	- 53	Open

(e) In order to help the SC/ST allottees in the commissioning of their LPG distributorships, the concerned oil companies provide LPG distributorships complete in all respects to the allottees with a suitable working capital loan on easy terms.

[English]

**Petrol Pumps**

3971. DR. BALI RAM : Will the PRIME MINISTER be pleased to state :

(a) the number of Scheduled Tribe persons whom petrol pumps were allotted in Bihar during 1994 by Bharat Petroleum Corporation Limited (BPCL);

(b) the number and details of scheduled tribe persons who are in possession of these petrol pumps, till date;

(c) the reasons for not giving possession to all ST persons to whom these petrol pumps were allotted in 1994; and

(d) the time by which all these ST persons are likely to be given possession of these petrol pumps?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) to (d). Bharat Petroleum Corporation Ltd. (BPCL) issued Letters of Intent for 5 retail outlets under ST category in Bihar during 1994. Out of these, two retail outlets have already been commissioned as under :

1. Balumath - Miss Reticha S. Subarno
2. Mirganj - Smt. Daya Kumari.

Out of the remaining 3 cases RO at Barhi is expected to be commissioned by end December, 1996 and those at Baguserai and Jamamore could not be progressed so far owing to non-availability of land.

**Registrants of New Pattern Scheme**

3972. DR. A.K. PATEL : Will the PRIME MINISTER be pleased to state :

(a) the total number of registrants of M.I.G. category under New Pattern Registration Scheme 1979 (N.P.R.S. - 79) in D.D.A. originally;

(b) out of total, the number of registrants not given allotment;

(c) the time by which D.D.A. proposes to give offer of M.I.G. flats to all registrants;

(d) whether it is a fact that the cost of M.I.G. flats under N.R.P.S. -79 is very high in comparison to income of middle income group persons;

(e) if so, the details thereof; and

(f) the steps Government propose to take to reduce the cost of M.I.G. flats under N.P.R.S.-79?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) (a) 47.521

(b) 11,868 as on 30.11.1996.